

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 70**

Dated: Guwahati, the 6<sup>th</sup> August, 2021

The Hon'ble Gauhati High Court has been pleased to issue the following guidelines in respect of the Principal Seat and Outlying Benches:

1. Members of the staff of all Grades including those who are 55 years of age or above (who are fully vaccinated), shall attend office on every working day.
2. All the Administrative Officer(s) Judicial / In-Charge(s) and Court Officers are directed to ensure that all the staff under their control who are fully vaccinated, irrespective of age attend office. They are also directed to monitor the attendance of the staff under their control regularly as usual.

This Notification shall come into effect from 9<sup>th</sup> August, 2021.

By order,

**Sd/- Raktim Duarah**  
**REGISTRAR GENERAL**

**Memo No. HC.III-06/2020/4070-4101/G dated Guwahati, the 6<sup>th</sup> August, 2021.**

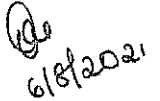
**Copy to:**

1. The Registrar (Vigilance / Judicial/ Administration/ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The District & Sessions Judge, \_\_\_\_\_ Assam. He / She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.
6. The Principal Judge, Family Court, \_\_\_\_\_ Assam.
7. The Member, MACT, \_\_\_\_\_, Assam.
8. The Special Judge, Assam
9. The Special Judge, CBI, Assam.
10. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
11. The Presiding Officer, Labour Court/Industrial Tribunal, Kamrup (M), Guwahati/Dibrugarh, Assam

  
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12. The Presiding Officer, Industrial Tribunal, Cachar, Silchar, Assam..
13. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
14. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The President/Secretary, All Assam Lawyers' Association, Guwahati.
17. The President/Secretary, Lawyers' Association, Guwahati.
18. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Director, Law Research Institute, Gauhati High Court, Guwahati.
20. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Court Manager, Gauhati High Court, Guwahati.
24. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
25. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
26. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
27. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
28. The Court Masters, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
29. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
32. The Gauhati High Court Notice Board, (Old Block & New Block).

  
**REGISTRAR GENERAL**

  
6/8/2021